

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1584
ANSWERED ON:09.08.2011
ABSCONDING CRIMINALS ABROAD
Muttemwar Shri Vilas Baburao;Sugumar Shri K.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether most of the wanted criminals who were involved in crimes and detrimental to national interest are absconding abroad;
- (b) if so, the details thereof; (c whether assistance of Interpol has also been sought to nab said absconders;and
- (d) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) & (b): As per available information there are 162 Red Notices against accused persons wanted in CBI cases who are suspected to be abroad.

(c): Whenever investigating agencies of India seek any assistance from Interpol-India, the same is provided; Their requests may include sharing of information about most wanted absconders suspected to have fled from the country, publication of Notices/diffusion against them & their arrest in foreign countries.

(d): Does not arise.